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ITEM NO.1E  
(For Judgment)

COURT NO.6

SECTION XVII

RECORD OF PROCEEDINGS  
SUPREME COURT OF INDIA

CIVIL APPEAL NO. 5943 OF 2007  
(Arising out of SLP(C) No. 3171/2007)

AKHILESH KUMAR SINGH

Appellant(s)

VERSUS

STATE OF JHARKHAND AND ORS.

Respondent(s)

Date: 14/12/2007

This matter was called on for pronouncement  
of Judgment today.

For Appellant(s)

Mr. Neeraj Shekhar, Adv.  
Mr. Ashwani K. Dubey, Adv.  
Mr. Rajesh Kumar, Adv.  
Mrs. Nitiya Kumari, Adv.  
Mr. Mohan Pandey, Adv.

For Respondent(s)

Mr. Ajit Kumar Sinha, Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the Judgment of the  
Bench comprising of His Lordship and Hon'ble Mr. Justice H.S.  
Bedi.

Leave granted.

The appeal is dismissed in terms of the signed judgment but  
there shall be no order as to costs.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER

(Signed reportable judgment is placed on the file)